

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1066
TO BE ANSWERED ON THE 24TH JULY, 2018

ASSISTANCE FOR DROUGHT

1066. SHRI HARI MANJHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the damages caused to crops due to severe drought condition in various States, State-wise;
- (b) the details of the necessary measures taken by the Government in this regard;
- (c) the details of the funds allocated and released by the Government to solve the problems faced by farmers due to the damages caused recently to crops by heavy rainfall, hailstorm and the drought situation in the country; and
- (d) whether the Government is likely to announce special Minimum Support Price for the current crop season as per the Swaminathan Committee Report recommendations in view of the great difficulties being faced by farmers due to drought and heavy rainfall and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c): It is primarily the responsibility of the State Governments concerned to take necessary measures in the wake of natural calamities. For such purpose, the States have ready availability of funds in their State Disaster Response Fund (SDRF), to which contribution is made by the Government of India and State Governments concerned. The Government of India extends financial, logistic and other support. Additional assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF), for natural calamities of severe nature, in accordance with the established procedure and on submission of Memorandum for Central assistance by the affected State, also keeping in view the extant items and norms for assistance from SDRF and NDRF.

The details of the States which reported drought during the last three years, assistance sought and assistance approved from the NDRF are at Annexure-I. However, no Memorandum for Central assistance for drought relief has been received from any State so far during 2018-19. Further, the State Government of Uttar Pradesh sought central assistance in the wake of damage to crops due to hailstorm. However, keeping in view sufficient funds available in SDRF, the State Government has been advised to meet the requirement of funds for this natural calamity out of this fund. Heavy rainfall is not a notified natural calamity as per SDRF/NDRF guidelines.

Contd.....2/-

(d): The Government of India has fixed the Minimum Support Prices (MSPs) for Kharif crops of Fair Average Quality for 2018-19 Season, as under:

Commodity (Fair Average Quality)	Variety	MSP (Rs. per quintal)
Paddy	Common	1750
	Grade A	1770
Jowar	Hybrid	2430
	Maldandi	2450
Bajra	-	1950
Ragi	-	2897
Maize	-	1700
Tur (Arhar)	-	5675
Moong	-	6975
Urad	-	5600
Groundnut	-	4890
Sunflower Seed	-	5388
Soyabean	-	3399
Sesamum	-	6249
Nigerseed	-	5877
Cotton	Medium Staple (Staple length (mm) 24.5-25.5 and Micronaire value of 4.3-5.1)	5150
	Long staple (Staple length (mm) 29.5-30.5 and Micronaire value of 3.5-4.3)	5450

Annexure-I

Annexure referred to in parts (a) to (c) of the Lok Sabha Unstarred Question No. 1066 for reply on 24.07.2018

(Rs in Crores)

State	2015-16		2016-17		2017-18	
	Assistance Sought	Assistance Approved	Assistance Sought	Assistance Approved	Assistance Sought	Assistance Approved
Haryana	-	-	-	-	-	-
Uttar Pradesh	2057.79(K) 1888.35(R)	1304.52(K) 622.76(R)	-	-	678.98(R)	Under consideration
Karnataka	3830.84(K) 1417.14(R)	1540.20(K) 723.23(R)	4702.54(K) 3310.83(R)	1782.44(K) 795.54(R)	-	-
Maharashtra	6020.36(K) 2251.66(R)	3638.83(K) 679.54(R)	-	-	-	-
Andhra Pradesh	2000.56(K)	433.77(K)	2513.97(K)	518.93(K)	679.19(R)	113.14(R)
Rajasthan	10537.02(K)	1193.41(K)	3660.97(K)	588.34(K)	3078.26(K)	526.14(K)
Telangana	2601.17	791.21	-	-	-	-
Chhattisgarh	6093.79	1276.25	-	-	4401.00(K)	395.91(K)
Madhya Pradesh	5114.53	2032.68	-	-	3705.95(K)	836.09(K)
Odisha	2344.99	815.00	-	-	-	-
Jharkhand	2142.78	336.94	-	-	-	-
Uttarakhand	91.97(R)	70.22(R)	-	-	-	-
Kerala	-	-	1019.90	112.05	-	-
Tamilnadu	-	-	39565.00	1748.28	-	-

K-Kharif
R-Rabi
